

(A)

M/S. D. K. Sahoo
 B. S. Tripathy -
 CAT / JII
 P. K. Thakur

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 885/1996

Jagannath Motamby..... Applicant(s)

versus
 Union of India & Ors..... Respondent(s)

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Sr. No.	Date	Order with Signature
	11.12.96	REGISTER <i>Sign</i> <i>Registrar</i>
1	12.12.96	It is stated by Shri D.N.Mishra that Shri B.S.Tripathy is ill. Adjourned to 17.12.1996. <i>Manaswini</i> MEMBER (ADMINISTRATIVE)
2	17.12.96	Shri B.S.Tripathy is ill, says Shri D.P.Dhalasamant. Adjourned to first week of January, 1997. <i>Sign</i> MEMBER (ADMINISTRATIVE)
3	18.2.97	The learned counsel for the applicant wants to withdraw this petition. He is permitted to do so. Accordingly the petition is dismissed and withdrawn. <i>Sign</i> CHAIRMAN <i>Sign</i> VICE-CHAIRMAN <i>18/2/97</i>
		2 P.O. for Rs 50/- filed For Regn Please <i>Sign</i> 11.12.96. <i>Sign</i> SO(A) Dy. Regr P.R.P <i>11/1/97</i> Registered <i>Sign</i> For Admn. Pl. <i>Sign</i> 11.2.96 Bench For admission <i>Sign</i> <i>16/1/97</i> Bench